

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 303
83/252(ND)/2024

IN THE MATTER OF:

FAST CARE INDIA PEST CONTROL PRIVATE LIMITED

.....APPLICANT/PETITIONER

Vs

REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA

.....RESPONDENT

SECTION

U/s 252

Order delivered on 08.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

This matter was passed over on the first call. No one has appeared on behalf of the Appellant even on the second call.

83/252(ND)/2024 **dismissed** for non-prosecution.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)